

REPORTS OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS

SEVENTH SESSION—SECOND LOK SABHA

Thirty Seventh Report



LOK SABHA SECRETARIAT
NEW DELHI
May, 1959
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**COMMITTEE ON PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

THIRTY-SEVENTH REPORT

(SECOND LOK SABHA)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Thirty-seventh Report.

2. The Committee met on the 9th March, 1959 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 13th March, 1959.

3. The Members whose resolutions had been included in the List of Business for the 13th March, 1959 had been invited to present their views on the resolutions before the Committee. Sarvashri P. Subbiah Ambalam and Uma Charan Patnaik attended the sitting.

4. The Committee after hearing the members and considering all aspects with respect to each resolution recommend the following time table:—

- | | |
|---|---|
| (1) Resolution regarding Licensing of new industrial units. | Out of the total time of 2 hours allotted to this resolution 7 minutes were taken up on the 27th February, 1959. The balance of 1 hour and 53 minutes would be available on the 13th March, 1959. |
| (2) Resolution regarding Co-operative Farming. | 2½ hours. |
| (3) Resolution regarding working of A.I.I. and I.A.C. | 1½ hours. |
| (4) Resolution regarding sethu-samudram Project. | 2 hours. |
| (5) Resolution regarding Vidjnyan Sahitya Academy. | 1½ hours. |
| (6) Resolution regarding Establishment of small scale steel plants. | 1½ hours. |
| (7) Resolution regarding Statutory recognition of trade unions. | 1½ hours. |

NEW DELHI;
The 11th March, 1959.

HUKAM SINGH.